

DIVISION BENCH
COURT - II

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/12(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD JULY 2024

IN THE MATTER OF	IDBI BANK LTD VS JAIN INFRAPROJECTS LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

Mr. Rajarshi Banerjee, Adv.] For the Respondent

ORDER

1. Ld. Counsel appearing on behalf of the respondent present.
2. None appears on behalf of the petitioner/applicant till date. Therefore, it seems that the petitioner/applicant is not interested to pursue this petition. Accordingly, this petition is **dismissed for non-prosecution**. File be consigned to record.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.